

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. RAJIV KALRA

IA 156447/2019,156449/2019, in Petition(s) for Special Leave to Appeal (Crl.) No(s). 8708/2019

VISHWANATH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 156449/2019 - EXEMPTION FROM FILING O.T.
IA No. 156447/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-01-2020 These matters were called on for hearing today.

For Petitioner(s) Mr. Gaurav Agarwal,Adv.
 Ms. Eesha Bakshi,Adv.
 Mr. Abhishek Sharma, AOR

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. R.K.Gupta,Adv.

Mr. S. R. Setia, AOR
Mr. Anurag Dubey,Adv.
Ms. Monisha Yadav,Adv.
Mr. Bhupendra Kumar Bhardwaj,Adv.

UPON hearing the counsel, the Court made the following
O R D E R

The office report indicates that Ld. Counsel for sole respondent has filed memo of appearance.

Four weeks' time is given for filing vakalatnama and counter affidavit.

List again on 4.3.2020.

RAJIV KALRA
Registrar